

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 34

Comp. Appl/135(CH)2022, Comp Appl./37(CH)2024

CP No. 24/Chd/Pb/2022

IN THE MATTER OF:-

Kirandeep Kaur Jernail Singh

...Petitioner

Versus

Harkiran Singha

...Respondent

Under Section: 241,242 &213, CA 2013, Rule 11 of NCLT

Since the Hon'ble Member (Technical) is on leave today, hence the matter is adjourned to 05.07.2024.

Tanvi
26.04.2024

Sd/-
Court Officer